

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.060/00404/2018 Date of decision: 10.04.2018

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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Piara Singh age 72 years, S/ Sh. Dhuni Chand-Retired as Bridge Mistry on 30.09.2003 vide PPO No.0103090056, R/o Village Bari, P.O. Rajwal, Tehsil Mukeria, District Hoshiarpur (Pb.). Group D.

**...APPLICANT
VERSUS**

1. Union of India through Chairman, Secretary, Railway Board, Ministry of Railway, Rail Bhawan, New Delhi.
2. General Manager, Northern Railway, Baroda House, New Delhi.
3. Divisional Railway Manager, Northern Railway, Ferozepur Cantt.
4. Chief Bridge Engineer, Northern Railway, Baroda House, New Delhi.

...RESPONDENTS

PRESENT: Sh. Balram Singh, counsel for the applicant.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Considering the fact that representation dated 21.12.2017 (Annexure A-6) of the applicant for grant of same very benefit, as claimed in this O.A. based upon judicial pronouncement qua similarly situated persons like the applicant is still pending, I dispose of this O.A. in limine with a direction to the respondents to consider and decide the aforesaid representation of the applicant by passing a reasoned and speaking order. While deciding the same, respondents are directed to consider the ratio laid down in the relied case. Let

the above exercise be carried out within a period of two months from the date of receipt of certified copy of this order. Order so passed be duly communicated to the applicant.

2. Disposal of the O.A. in the above terms shall not be construed as an opinion on the merit of this case.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 10.04.2018.

Place: Chandigarh.

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